



महाराष्ट्र MAHARASHTRA

2024

28AB 918634

SCHEDULE

FORM B

प्रधान मुद्रांक कार्यालय, मुंबई  
प.मु.वि.क्र. ८००००२३  
15 OCT 2024  
सक्षम अधिकारी

PROOF OF CLAIM BY OPERATIONAL CREDITORS EXCEPT WORKMEN AND EMPLOYEES  
(Under Regulation 7 of the Insolvency and Bankruptcy Board of India (Insolvency  
Resolution Process for Corporate Persons) Regulations, 2016)

28.10.2024

To  
The Interim Resolution Professional / Resolution Professional  
Ms. Neeraja Kartik, Chartered Accountant,  
Address: - Nakshatra, 402, Ground floor, Building No. 4,  
Solitaire Corporate Park, Guru Hargovindji Road, Chakala,  
Andheri (E), Mumbai 400093.

From  
Office of the, State Tax Officer (SION-CHUNABHATTI\_704), Goods & Services Tax Office,  
Cabin No. H-04, 2nd Floor, New Building, GST Bhavan, Mazgaon, Mumbai 400010.  
Subject: Submission of proof of claim.

Sir/Madam,  
State Tax Officer (SION-CHUNABHATTI\_704), Ghatkopar Division, Mumbai hereby submits  
this proof of claim in respect of the corporate insolvency resolution process in the case of M/S  
Nectar Prints Private Limited(U22200MH1998PTC116968). The details for the same are set out  
below:

जाडपत्र-9 Annexure - 1

फक्त प्रतिज्ञापत्रासाठी Only for Affidavit

मुद्रांक दिवत घेणाऱ्याचे नाव Bushant. Harsharan

मुद्रांक दिवत घेणाऱ्याचे रहिवासी पत्ता Mhe

मुद्रांक विक्रीबाबतची नोंद वही अनु. क्रमांक \_\_\_\_\_ दिनांक \_\_\_\_\_

मुद्रांक दिवत घेणाऱ्याची सही परवानाधारक मुद्रांक विक्रियेची सही

परवाना क्रमांक : 6000023

मुद्रांक विक्रीचे नाव/पत्ता : मोडरनात कोर्ट वार असोशिएशन

माध्यम मध्यवर्ती न्यायालय (सध्या स्थिती निती विधीन व अंशत कोर्ट ह्या परिसरात)  
मुद्रांक, सिव्ही, मुद्रांक - 400094

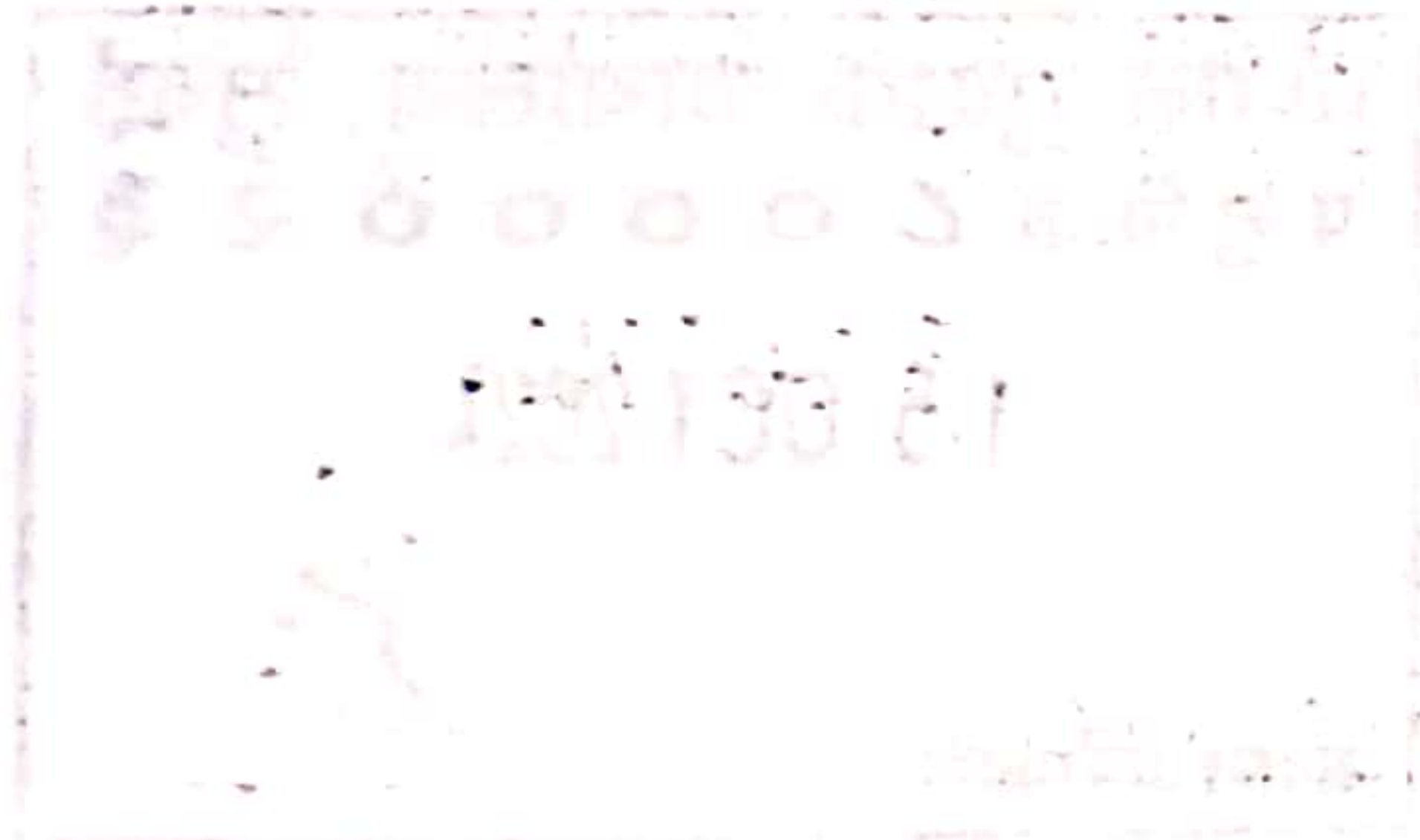
आयकर कायदा/आयकरासंदर्भात प्रतिज्ञापत्र सादर करणेसाठी मुद्रांक

कायदाची आवश्यकता नाही (आसन आदेश दि. 09/06/2008) नुसार

ज्या करणाऱ्याची जगांनी मुद्रांक खरेदी केला त्यांनी \_\_\_\_\_ कि खरेदी

केल्यापासून नसल्यात आणणे आवश्यक आहे

16 OCT 2024



are set out below:

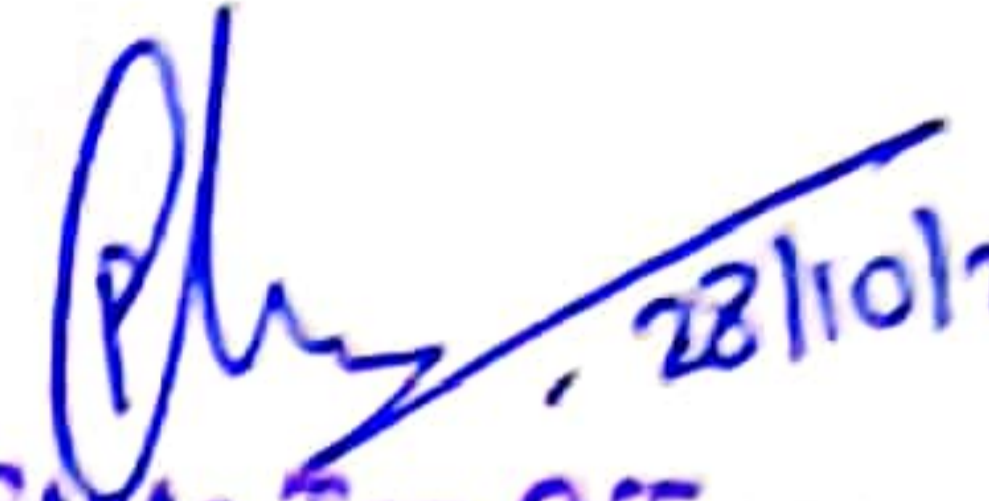
PARTICULARS		
1.	NAME OF OPERATIONAL CREDITOR	DEPARTMENT OF GOODS AND SERVICES TAX (GOVT. OF MAHARASHTRA)
2.	IDENTIFICATION NUMBER OF OPERATIONAL CREDITOR  (IF AN INCORPORATED BODY PROVIDE IDENTIFICATION NUMBER AND PROOF OF INCORPORATION. IF A PARTNERSHIP OR INDIVIDUAL PROVIDE IDENTIFICATION RECORDS* OF ALL THE PARTNERS OR THE INDIVIDUAL)	STATE TAX OFFICER (SION- CHUNABHATTI_704), GHATKOPAR DIVISION, MUMBAI
3.	ADDRESS AND EMAIL ADDRESS OF OPERATIONAL CREDITOR FOR CORRESPONDENCE	Cabin No. H-04, 2nd Floor, New Building, GST Bhavan, Mazgaon, Mumbai 400010 mumbcpc15@gmail.com 022-23760291, 9850818856
4.	TOTAL AMOUNT OF CLAIM  (INCLUDING ANY INTEREST AND PENALTY AS AT THE INSOLVENCY COMMENCEMENT DATE)	Rs. 1867723/-
5.	DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED.	DEMAND ORDER IN FORM GST DRC – 07 UNDER GST ACT, 2017
6.	DETAILS OF ANY DISPUTE AS WELL AS THE RECORD OF PENDENCY OR ORDER OF SUIT OR ARBITRATION PROCEEDINGS	ASSESSMENT & DJUDICATION PROCEEDING OF 2017-18 (SCRUITINY & INTEREST ORDER) AND 2018-19 (INTEREST ORDER)
7.	DETAILS OF HOW AND WHEN DEBT INCURRED	BY DEMAND ORDER REFERENCE NO'S: 1. ZD2701220706140 DT. 25/01/2022 (INTEREST ON DELAYED PAYMENTS OF TAX- RS. 220916/-)  2. ZD270122085859Z DT. 31/01/2022 (SCRUTINY OF RETURNS- RS.1262592/-)  3. ZD270222016193W DT. 04/02/2022 (Interest on delayed payments of Tax- Rs.384215/-)
8.	DETAILS OF ANY MUTUAL CREDIT, MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE DEBTOR AND THE CREDITOR WHICH MAY BE SET-OFF AGAINST THE CLAIM	NIL/-
9.	DETAILS OF ANY RETENTION OF TITLE ARRANGEMENTS IN RESPECT OF GOODS OR PROPERTIES TO WHICH THE CLAIM REFERS	NIL/-
10.	DETAILS OF THE BANK ACCOUNT TO WHICH THE AMOUNT OF THE CLAIM OR ANY PART THEREOF CAN BE TRANSFERRED PURSUANT TO A RESOLUTION PLAN	ELECTRONIC CASH LEDGER OF GSTIN-27AABCN2395M1Z1
11.	LIST OF DOCUMENTS ATTACHED TO THIS PROOF OF CLAIM IN ORDER TO PROVE THE EXISTENCE AND NON-PAYMENT OF CLAIM DUE TO THE OPERATIONAL CREDITOR	DEMAND ORDERS AND ANN-1

Signature of operational creditor or person authorized to act on his behalf  
[Please enclose the authority if this is being submitted on behalf of an operational creditor]

Prashant Vishwanath Chavan

State Tax Officer (Sion-Chunabhatti\_704), Ghatkopar Division, Mumbai

Cabin No. H-04, 2nd Floor, New Building, Gst Bhavan, Mazgaon, Mumbai 400010.

  
28/10/2024  
State Tax Officer  
MUM-NOD-C-1115  
Nodal Division-11, Mumbai.  
(SION-CHUNABHATTI-704)

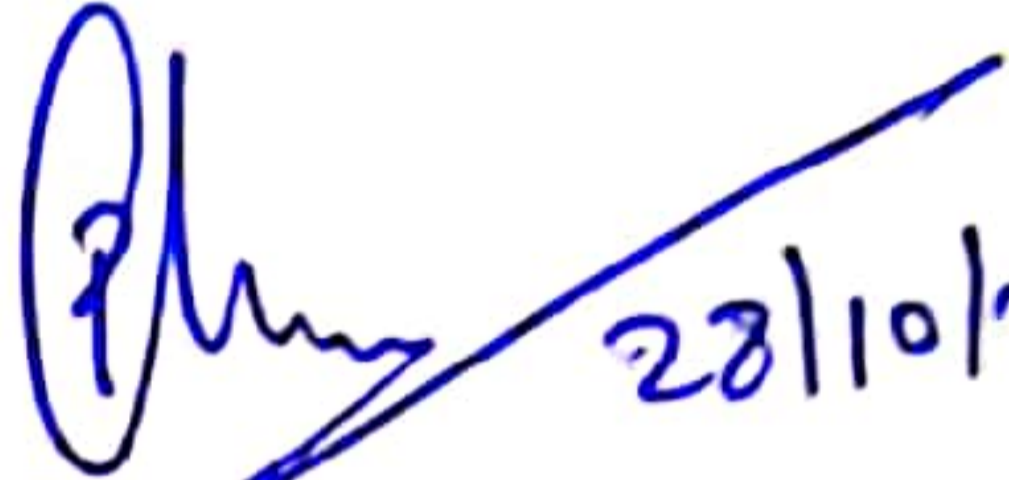
## DECLARATION

I, Prashant Vishwanath Chavan, State Tax Officer (SION-CHUNABHATTI\_704), Ghatkopar Division, Mumbai currently residing at Cabin No. H-04, 2nd Floor, New Building, GST Bhavan, Mazgaon, Mumbai 400010, hereby declare and state as follows: -

1. M/s. Nectar Prints Pvt. Ltd (CIN/FCRN- U22200MH1998PTC116968), the corporate debtor was, at the insolvency commencement date, being the 31 May, 2024 actually indebted to me in the sum of Rs. 1867723/-
2. In respect of my claim of the said sum or any part thereof, I have relied on the documents specified below: Demand Orders AND ANN-1
3. The said documents are true, valid and genuine to the best of my knowledge, information and belief and no material facts have been concealed therefrom.
4. In respect of the said sum or any part thereof, neither I nor any person, by my order, to my knowledge or belief, for my use, had or received any manner of satisfaction or security whatsoever, save and except the following: NIL/-

Date: 25-10-2024


Place: Mumbai

  
28/10/2024  
State Tax Officer  
MUMBAI DECE 115  
North Division-1, Mumbai  
(Signature of the Mumbai)  
(SION-CHUNABHATTI-704)

## VERIFICATION

I, Prashant Vishwanath Chavan, the claimant hereinabove, do hereby verify that the contents of this proof of claim are true and correct to my knowledge and belief and no material fact has been concealed therefrom.

Verified at Mumbai on this 28 October, 2024

  
28/10/2024  
State Tax Officer  
MUMBAI DECE 115  
North Division-1, Mumbai  
(Signature of the claimant)  
(SION-CHUNABHATTI-704)

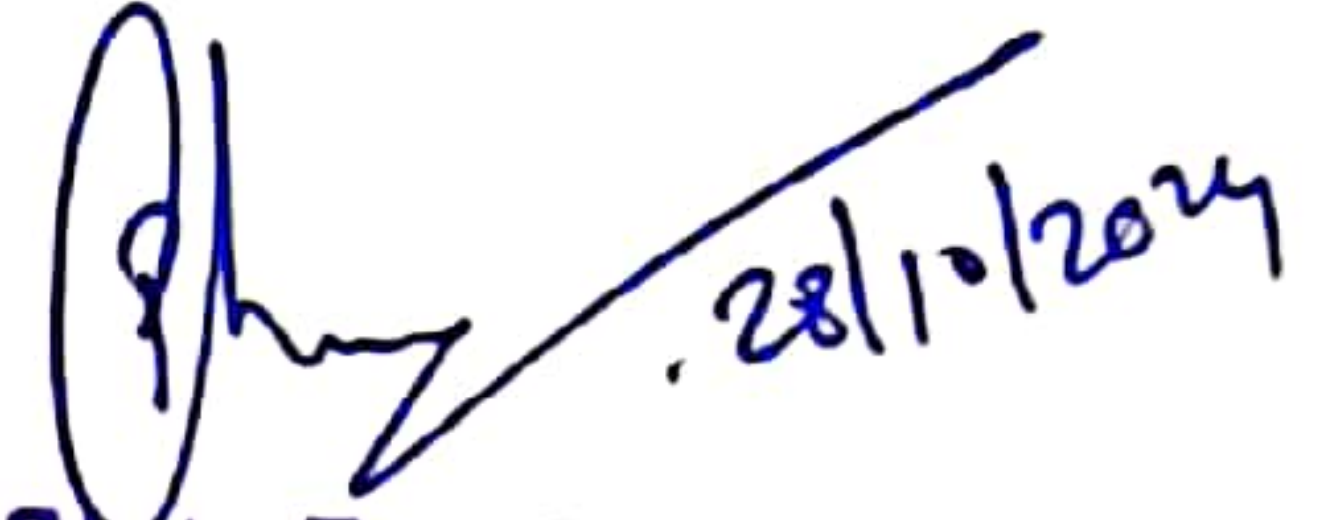
[Note: In the case of company or limited liability partnership, the declaration and verification shall be made by the director/manager/secretary and in the case of other entities, an officer authorized for the purpose by the entity].

## ANNEXURE-1

M/S. NECTAR PRINTS PVT.LTD

27AABCN2395M1Z1

2017-18 (SCRUITINY DEMAND ORDER DT ZD270122085859Z DT. 31/01/2022.)	AMOUNT (IN RS.)
TAX PAYABLE	670034
INTEREST	502523
PENALTY	90035
<b>TOTAL PAYABLE</b>	<b>1262592</b>
2017-18(Interest on delayed payments of Tax)	AMOUNT (IN RS.)
INTEREST	384215
<b>TOTAL PAYABLE</b>	<b>384215</b>
2018-19(Interest on delayed payments of Tax)	AMOUNT (IN RS.)
INTEREST	220916
<b>TOTAL PAYABLE</b>	<b>220916</b>
<b>Grand Total</b>	<b>1867723</b>



State Tax Officer  
MUM-NOD-C-1115  
Nodal Division-11, Mumbai.

(SION- CHUNABHATTI 704)

**FORM GST DRC - 07***[See rule 100(1), 100(2), 100(3) & 142(5)]***Summary of the order**

Reference No: ZD270222016193W

Date: 04/02/2022

To,

GSTIN/ID: 27AABCN2395M1Z1

Name: NECTAR PRINTS PVT.LTD.

Address: H.N. 432, SURVEY NO 5/4, VEHLE VILLAGE ROAD, MANKOLI NAKA BHIWANDI, Thane,  
Maharashtra, 421302

## 1. Details of order -

- (a) Order no: 129  
(b) Order date: 11/11/2021  
(c) Financial year: 2017-2018  
(d) Tax period: Jul 2017 - Mar 2018

## 2. Issues involved - Interest on delayed payments of Tax

## 3. Description of goods / services -

Sr. No.	HSN	Description
-	-	-

## 4. Section of GST Act under which demand is created: Others

## 5. Details of demand

(Amount in Rs.)

Sr. No.	Tax rate(%)	Turnover	Place of supply	Act	Tax/Cess	Interest	Penalty	Fee	Others	Total
1.	0	0.00	Maharashtra	IGST	0.00	126,208.00	0.00	0.00	0.00	126,208.00
2.	0	0.00	Maharashtra	CGST	0.00	138,161.00	0.00	0.00	0.00	138,161.00
3.	0	0.00	Maharashtra	SGST	0.00	119,846.00	0.00	0.00	0.00	119,846.00

Signature:

Name: VAISHALI SHEKHAR  
SHINDE

Designation: State Tax Officer SION-

CHUNABHATTI\_704

Jurisdiction: SION-

CHUNABHATTI\_704:GHATKOPA

R:MUMBAI\_NORTH\_WEST:Mahar

ashtra

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**FORM GST DRC - 07***[See rule 100(1), 100(2), 100(3) & 142(5)]***Summary of the order**

Reference No: ZD2701220706140

Date: 25/01/2022

To,

GSTIN/ID: 27AABCN2395M1Z1

Name: NECTAR PRINTS PVT.LTD.

Address: H.N. 432, SURVEY NO 5/4, VEHLE VILLAGE ROAD, MANKOLI NAKA BHIWANDI, Thane,  
Maharashtra, 421302

## 1. Details of order -

- (a) Order no: 171  
(b) Order date: 11/11/2021  
(c) Financial year: 2018-2019  
(d) Tax period: Apr 2018 - Mar 2019

## 2. Issues involved - Interest on delayed payments of Tax

## 3. Description of goods / services -

Sr. No.	HSN	Description
-	-	-

## 4. Section of GST Act under which demand is created: Others

## 5. Details of demand

(Amount in Rs.)

Sr. No.	Tax rate(%)	Turnover	Place of supply	Act	Tax/Cess	Interest	Penalty	Fee	Others	Total
1.	0	0.00	Maharashtra	IGST	0.00	7,790.00	0.00	0.00	0.00	7,790.00
2.	0	0.00	Maharashtra	CGST	0.00	106,563.00	0.00	0.00	0.00	106,563.00
3.	0	0.00	Maharashtra	SGST	0.00	106,563.00	0.00	0.00	0.00	106,563.00

Signature:

Name: VAISHALI SHEKHAR  
SHINDEDesignation: State Tax Officer SION-  
CHUNABHATTI\_704

Jurisdiction: SION-  
CHUNABHATTI\_704:GHATKOPA  
R:MUMBAI\_NORTH\_WEST:Mahar  
ashtra

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DR. GHATKOPA

**Office of : State Tax Officer**  
**Jurisdiction : SION-CHUNABHATTI\_704:GHATKOPAR:MUMBAI\_NORTH\_WEST:Maharashtra,**  
**State/UT : Maharashtra**

Reference No. : ZD270122085859Z

Date : 31/01/2022

To

GSTIN/ID : 27AABCN2395M1Z1  
Name : NECTAR PRINTS PVT.LTD.  
Address : H.N. 432, SURVEY NO 5/4, VEHLE VILLAGE ROAD, MANKOLI NAKA BHIWANDI, Thane, Maharashtra, 421302

SCN/Statement Reference No. : ZD2712210233017

Date : 09/12/2021

Tax Period : JUL 2017 - MAR 2018

F.Y. : 2017-2018

Act/ Rules Provisions :
61

**Order under section 73**

A show cause notice/statement referred to above was issued to you u/s 73 of the Act for reasons stated therein. Since, no payment has been made within 30 days of the issue of the notice by you; therefore, on the basis of documents available with the department and information furnished by you, if any, demand is created for the reasons and other details attached in annexure

Please note that interest, if any, has been levied up to the date of issue of the order. While making payment, interest for the intervening period between date of order and date of payment, shall also be worked out and paid along with the dues stated in the order.

In case any refund is arising as per the above order, please claim the same by filing application in the prescribed form.

Demand Details :-

(Amount in Rs.)

Sr. No.	Tax Rate(%)	Turnover	Tax Period		Act	POS (Place of Supply)	Tax	Interest	Penalty	Fee	Others	Total
			From	To								
1	2	3	4	5	6	7	8	9	10	11	12	13
1	0	0.00	JUL 2017	MAR 2018	CGST	NA	62,789.00	47,091.00	20,000.00	0.00	0.00	1,29,880.00
2	0	0.00	JUL 2017	MAR 2018	SGST	NA	1,90,415.00	1,42,810.00	28,352.00	0.00	0.00	3,61,577.00
3	0	0.00	JUL 2017	MAR 2018	IGST	Maharashtra	4,16,830.00	3,12,622.00	41,683.00	0.00	0.00	7,71,135.00
Total							6,70,034.00	5,02,523.00	90,035.00	0.00	0.00	12,62,592.00

You are hereby directed to make the payment by 29/04/2022 failing which proceedings shall be initiated against you to recover the outstanding dues.

Signature

Name : VAISHALI SHEKHAR SHINDE

Designation : State Tax Officer

Jurisdiction : SION-  
CHUNABHATTL\_704:GHATKOPAR:MUMB.

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**FORM GST DRC - 07**  
**[See rule 142(5)]**  
**Summary of the order**

Reference No. : ZD270122085859Z

Date : 31/01/2022

1. Tax Period :- JUL 2017 - MAR 2018

2. Issues involved :- 1. EXCESS OUTWARD TAX IN GSTR-1 AS COMPARED TO GSTR 3B    2. INELIGIBLE ITC CLAIMED.

3. Description of goods / services :-

Sr. No	HSN	Description
-	-	-

4. Details of demand :-

Sr. No	Tax Rate(%)	Turnover	Tax Period		Act	POS (Place of Supply)	Tax	Interest	Penalty	Fee	Others	Total
			From	To								
1	0	0.00	JUL 2017	MAR 2018	CGST	NA	62,789.00	47,091.00	20,000.00	0.00	0.00	1,29,880.00
2	0	0.00	JUL 2017	MAR 2018	SGST	NA	1,90,415.00	1,42,810.00	28,352.00	0.00	0.00	3,61,577.00
3	0	0.00	JUL 2017	MAR 2018	IGST	Maharashtra	4,16,830.00	3,12,622.00	41,683.00	0.00	0.00	7,71,135.00
Total							6,70,034.00	5,02,523.00	90,035.00	0.00	0.00	12,62,592.00

You are hereby directed to make the payment by 29/04/2022 failing which proceedings shall be initiated against you to recover the outstanding dues.

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Signature  
Name : VAISHALI SHEKHAR SHINDE  
Designation : State Tax Officer  
Jurisdiction : SION-  
CHUNABHATTI\_704:GHATKOPAR:MUMB